

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

In conformance with the order dated 19.05.2022 of the Hon'ble Supreme Court of India in Suo Moto Writ (Criminal) No.2 of 2020 in Re "*Expeditious Trial of Cases under Section 138 of NI Act, 1881*" the following shortlisted Peons (*retired from this establishment*) engaged on contractual basis (*for a period of one year*) are hereby attached with the Presiding Officers of Special Courts (NI Act) in the districts as mentioned against their name w.e.f. 01.09.2022 :

S. No.	Name	Place of Posting
1.	Rajesh Kumar Bansal S/o Sh. Gyanchand Bansal	Attached with the Presiding Officer, Special Courts (NI Act), <u>South West</u> , Dwarka Courts, New Delhi.
2.	Mahesh Kumar Gaur S/o Sh. Ram Singh	
3.	Rameshwar Dayal S/o Sh. Duli Chand	Attached with the Presiding Officer, Special Courts (NI Act), <u>South</u> , Saket Courts, New Delhi.
4.	Surender Pal S/o Sh. Duli Chand	
5.	Baldev Raj S/o Sh. Dhanal	Attached with the Presiding Officer, Special Courts (NI Act), <u>South-East</u> , Saket Courts, New Delhi.
6.	Pawan Kumar Kaushal S/o Sh. Sant Lal Kaushal	
7.	Sanjay Kumar S/o Sh. Diwan Dutt	Attached with the Presiding Officer, Special Courts (NI Act), <u>Central</u> , THC, Delhi.
8.	Rakesh Kumar S/o Sh. K.C.Sharma	
9.	Soban Singh S/o Sh. Khushal Singh Rawat	Attached with the Presiding Officer, Special Courts (NI Act), <u>New Delhi</u> , PHC, Delhi.
10.	Brahm Parkash S/o Sh. Khem Chand	

Note:

All the aforesaid contractual peons (Retired) are directed to report on 01.09.2022 to the Ld. Presiding Officers in their respective Districts in which they have been deputed/attached vide the immediate order.

GIRISH
KATHPALIA
(Girish Kathpalia)
Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

Digitally signed by GIRISH
KATHPALIA
Date: 2022.08.29 11:29:36
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No. _____ P&T/Admn-III/HQs/Delhi/2022

Dated, Delhi the 29 AUG 2022

Copy forwarded for information and necessary action to:

1. Ld. Principal District & Sessions Judges, South-West, New Delhi, South and South-East, New Delhi
2. Ld. Officers concerned.
3. The Personal Office of the Ld. Principal D&SJ (HQs), THC, Delhi.
4. All the DDOs, Accounts Branches concerned for further necessary action as per rules.
5. The Dealing Assistants, Personal File, ACR Cell, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/updation as per rules.
6. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
7. Dealing Clerk, Appointment Seat is directed to provide the residential address and contact number of the above mentioned officials to R&I Branch, Central, THC, Delhi.
8. The officials concerned (*through e-mode as well*) for immediate compliance.

Balbir Singh
(Balbir Singh Shalar) 29/8/22
Administrative Officer (Judl.)
Admn.-II (HQs), THC, Delhi